

11.07 hrs.

PAPERS LAID ON THE TABLE

Title: Papers Laid on the Table by members/ministers.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): On behalf of Shri L.K. Advani, I beg to lay on the Table-

1. A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

(i) The Indo-Tibetan Border Police Force, General Duty Cadre, Group "A" Posts Recruitment (Amendment) Rules, 2003 published in Notification No.G.S.R. 360 (E) in Gazette of India dated the 30th April, 2003.

(ii) The Indo-Tibetan Border Police Force, General Duty Cadre (Group "B" and "C" posts) Recruitment (Second Amendment) Rules, 2003 published in Notification No.G.S.R. 620 (E) in Gazette of India dated the 1st August, 2003.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i) of (1) above.

(Placed in Library. See No. LT 7968/03)

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): I beg to lay on the Table a copy of the ' Corporate Safety Plan (2003-2013) of Indian Railways (Hindi and English versions) '.

(Placed in Library. See No. LT 7969/03)

कोयला मंत्री (श्री कड़िया मुण्डा) : अध्यक्ष महोदय, मैं कोयला खान (संरक्षण और विकास) अधिनियम, 1974 की धारा 6 की उपधारा (2) के अंतर्गत अधिसूचना संख्या का.आ.727 (अ) जो 25 जून, 2003 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो अधिसूचना में उल्लिखित 26 जून, 2003 को और उससे उत्पाद शुल्क की दरों के निर्धारण के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 7970/03)

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री छत्रपाल सिंह) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(Placed in Library. See No. LT 7971-72/03)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): I beg to lay on the Table a copy of the Border Security Force (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. S.O. 1866 in Gazette of India dated the 12th June, 2003 under sub-section (3) of section 141 of the Border Security Force Act, 1968.

(Placed in Library. See No. LT 7973/03)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): I beg to lay on the Table a copy of the Notification No. G.S.R. 190 (E) (Hindi and English versions) published in Gazette of India dated the 5th March, 2003 making certain amendment in the Notification No. G.S.R. 706 (E) dated the 7th October, 1999 issued under section 58 of the Delhi Development Act, 1957 together with a corrigendum thereto published in Notification No. G..S.R. 343 (E) in Gazette of India dated the 22nd April, 2003.

(Placed in Library. See No. LT 7974/03)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL): I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for

- the year 2001-2002.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Rural Development, Hyderabad, for the year 2001-2002, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Rural Development, Hyderabad, for the year 2001-2002.

3. Statement (Hindi and English Version) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 7975/03)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): I beg to lay on the Table-

1. A copy of the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2003 (Hindi and English versions) published in Notification No.G.S.R. 385 (E) in Gazette of India dated the 8th May, 2003 under sub-section (2) of section (3) of the All India Services Act, 1951.

(Placed in Library. See No. LT 7976/03)

2. A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 148 of the Delhi Police Act, 1978:-
 - i. The Delhi Police (Appointment and Recruitment) (Amendment) Rules, 2003 published in Notification No. F.13/21/2002/Home(P).Estt./2201-04 in Gazette of India dated the 7th May, 2003.
 - ii. The Delhi Police (General Condition of Service) (Amendment) Rules, 2003 published in Notification No. F.13/21/2002/Home(P).Estt./2197-2200 in Gazette of India dated the 7th May, 2003.

(Placed in Library. See No. LT 7977/03)

1. A copy of the Goa, Daman and Diu Land Revenue (Disposal of Government Lands) (Amendment) Rules, 2000 (Hindi and English versions) published in Notification No. 64-07-2000-LND-1879 in U.T. Administration of Daman and Diu Gazette dated the 14th July, 2000 under sub-section (3) of section 199 of the Goa, Daman and Diu Land Revenue Code, 1968 together with Corrigendum thereto published in Notification No. 64-07-2000-LND/2010 dated the 1st November, 2002.
2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 7978/03)

THE MINISTER OF STATE IN THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI TAPAN SIKDAR): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Small Industries Corporation Limited and the Ministry of Small Scale Industries for the year 2003-2004.

(Placed in Library. See No. LT 7979/03)
